

Postecler TH
on 6/12/2001.

Reddy

JA
27/7

Per Tribunal Date: 19/7/001
Applicant in Person/by Both
Advocate/Respondent by
Council.....
The matter adjourned to 27/7/2001
For Final Hearing
Dy. Registrar

Per Tribunal Date: 4/12/01
Applicant in person by B.B. Prasad
Advocate / Respondent by
Council. Time over
The matter adjourned to 6/12/01
for

Dy. Registrar

6/12/2001-24

Shri R. D. Deharia, Counsel
for the Applicant and
Shri S. C. Dhowan, Counsel
for the Respondents.

Shri R. D. Deharia, Counsel
for the Applicants submits
that he wants to withdraw
the OA. Same is allowed.
OA is dismissed as withdrawn.
No costs.

(Smt. Shanta Shastri) (B. D. Dikshit)
M(A) V.C.

Order/Judgement despatched
to Applicant, Respondent (s)
on 19/12/2001.

8